



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|--|---------------------|
| ORDERS | | | | |
| 1 | CrI.Pet./830/2018 | ALI AKBAR Versus THE STATE OF ASSAM AND ANR. | MS. B BHUYAN MS N ISLAM MS. L ISLAM MS. B MAHANTA | PP, ASSAM |
| 2 | CrI.Rev.P./520/2019 WITH LCR - 5(FIVE) FILES | JUN MECH Versus THE STATE OF ASSAM AND ANR. | MR. B K BHATTACHARJEE B J BAROOAH DR. R SARMAH MS. P SAHA | PP, ASSAM |
| 3 | I.A.(CrI.)/785/2019 in CrI.Rev.P./8787/2019 | PANIRAM DAS Versus SMTI. SABITA DAS | MR. N BORUAH MR. S SAIKIA | |
| | WITH CrI.Rev.P./8787/2019 (Filing Number) | PANIRAM DAS Versus SABITA DAS (B) | | |

LEAVE NOTE OF ADVOCATES FOR 22/11/2021

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 |
| 2) | MR. A CHAMUAH | 22-11-2021 | To | 25-11-2021 |
| 3) | MR. A THAKUR | 22-11-2021 | To | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 |
| 6) | MR. R C SANCHATI | 10-11-2021 | To | 29-11-2021 |
| 7) | MR S SANCHETI | 11-11-2021 | To | 26-11-2021 |
| 8) | MR. A DAS | 13-11-2021 | To | 30-11-2021 |
| 9) | MR. N SHARMA | 15-11-2021 | To | 25-11-2021 |
| 10) | MR. J SARMAH | 15-11-2021 | To | 27-11-2021 |
| 11) | MR P K BORAH | 18-11-2021 | To | 22-11-2021 |
| 12) | MS. T GOSWAMI | 16-11-2021 | To | 02-12-2021 |
| 13) | MR. S P CHOUDHURY | 15-11-2021 | To | 30-11-2021 |
| 14) | MR. A SATTAR | 24-11-2021 | To | 30-11-2021 |
| 15) | MR. U K BORTHAKUR | 18-11-2021 | To | 24-11-2021 |
| 16) | MR B ACHARYYA | 16-11-2021 | To | 10-12-2021 |
| 17) | MR S SARMA | 15-11-2021 | To | 03-12-2021 |
| 18) | MR A GOENKA | 15-11-2021 | To | 26-11-2021 |

| | | | | |
|-----|-------------------------|------------|----|------------|
| 19) | MR. N DHAR | 22-11-2021 | To | 22-12-2021 |
| 20) | MR. B CHAKRABORTY | 17-11-2021 | To | 26-11-2021 |
| 21) | MR R GOENKA | 22-11-2021 | To | 26-11-2021 |
| 22) | MR. S U AHMED | 22-11-2021 | To | 22-11-2021 |
| 23) | MR. J I BORBHUIYA | 18-11-2021 | To | 03-12-2021 |
| 24) | MR. R P KAKOTI SR. ADV. | 18-11-2021 | To | 26-11-2021 |
| 25) | MR. P TELI | 22-11-2021 | To | 24-11-2021 |
| 26) | MR A KALITA | 22-11-2021 | To | 05-12-2021 |



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|---|--|---|---|
| 1 | WP(C)/4037/2017 FIXED | KEIN KHASIA and 8 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR | MR. T U LASKAR(R-4) GA, ASSAM MR.N DHAR(R-4) MR .B MALAKAR(R-4) MS.S DASGUPTA(R-4) |
| 2 | RSA/23/2019 FIXED | MD EUNWESH ALI @ MD UNSH ALI Versus MUSSTT AMIRAN NESSA AND 7 ORS | MS C M DEKA MR H I CHOUDHURY G UDDIN MR. A S TAPADER MR N Y KONYAK | MR J C BORAH (R8) MR. S A AHMED MR. S A AHMED MS. A TALUKDAR MISS M GOGOI MISS M GOGOI MISS M GOGOI MS F AHMED MS F AHMED |
| 3 | RSA/76/2020 FIXED | MUKTAR ALI DEWAN Versus GAFUR BHUYAN AND 6 ORS | MR. N DHAR MR. N HAQUE MR M HUSSAIN | MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR MR. A Z CHOUDHURY |
| 4 | I.A.(Civil)/853/2020 FIXED in Co.App./1823/2020 | M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS | MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE | |
| | WITH Co.App./1823/2020 (Filing Number) | M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS | MR J ROY | |
| 5 | WP(C)/2045/2020 | SAYED FAHIM AHMED Versus THE STATE OF ASSAM AND 8 ORS. | MR. S Y AHMED MR. N H BARBHUIYA | GA, ASSAM |

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